

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/5/2019**  
**PETITION NUMBER : CP/110/2019**  
**NAME OF THE PETITIONER : Chain Tool & Products Pvt Ltd & another**  
**NAME OF THE RESPONDENT(S) : Wayne-Burt Petrochemicals Pvt Ltd**  
**UNDER SECTION : Sec 241-242 of CA 2013**  
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**ORDER**

Ld. Counsel Mr. Apranji V. P. (A.K. Mysamy & Associates LLP) for the Petitioner.  
Ld. Counsel Mr. Ganesh V Arnala for the R1 to R5, R8, R9 and R14. Ld. Counsel  
Ms. Savitha for R7 and R11. Ld. Counsel Mr. Derrick Sam for R6, R10, R12 and  
R13.

Ld. Counsel for the Petitioner sought short adjournment as the Sr. Counsel is not  
available.

List the matters for hearing on **10.07.2024**.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk